

(b) if so, the steps Government propose to take in the matter?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) and (b). Presumably the Member is referring to the practice of allotting single sets of peon type quarters to two officials. This practice was adopted during and after partition on order to meet the acute shortage of residential quarters. As and when accommodation becomes available for officials sharing these quarters the existing practice is being discontinued.

Provision of Telephones

1314. Shri Kamath : Will the Minister of Railways be pleased to state :

(a) whether Government propose to provide telephones at Railway stations where public telephone exchanges are already available; and

(b) if so, whether Itarsi, Pipariya, Gadarwara, Kareli and Narsinghpur Stations on the Central Railway will be provided with telephones?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) Yes, Sir, provided there is sufficient justification.

(b) This is under consideration.

Corruption Cases

1315. Shri Deogam : Will the Minister of Railways be pleased to state :

(a) the number of corruption cases detected by the Special Police Establishment in the Northern Railway during 1954-55 and 1955-56 so far ;

(b) the number of such cases discharged; and

(c) the maximum period taken to discharge a case?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) : (a)

1954-1955	1955-56
	(upto 22.9.55).
40	26

(b) and (c). The implication of (b) and (c) is not clear. The present position however is that of the 66 cases, 40 are under investigation, 20 have been put into court, 4 have been returned for departmental action, one has been handed over to local police and in one case sanction to prosecution is being obtained.

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Postal Employees

1316. Shri D. C. Sharma : Will the Minister of Communications be pleased to state :

(a) the number of employees of the Posts and Telegraphs Department dismissed or removed from service during the years from 1952 to 1954 on account of their taking part in cultural activities ;

(b) whether any employee has been dismissed or removed from service during the years 1952-54 for actively helping any political organisation ; and

(c) if so, how many?

The Deputy Minister of Communications (Shri Raj Bahadur) :

(a) (i) Dismissed—Nil.

(ii) Removed—Nil.

(b) Yes.

(c) (i) Dismissed—Two

(ii) Removed—Eight.

Railway Inspectorate

1317. Shri S. C. Samanta : Will the Minister of Communications be pleased to state :

(a) the present strength of the Railway Inspectorate staff and how it compares with the strength in 1947 ; and

(b) the number of applications dealt with by the Inspectorate in respect of the following since 1952, year by year :—

(i) infringement of standard dimensions ;

(ii) Sanction to the running of new types of locomotives ; and

(iii) rolling stock?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) and (b). Two statements giving the required information are laid on the Table of the Lok Sabha. [See Appendix XII, annexure No. 22].

हैदराबाद में तार घर

१३१८. श्री कृष्णाचार्य जोशी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हैदराबाद राज्य के प्रत्येक तालका (तहसील) हैडक्वार्टर में एक तारघर खोला गया है ;

(ख) यदि नहीं, तो कितने स्थानों में अभी भी तारघर खोले जाने हैं ?